

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-152 of 2013 in
DFR-816 of 2013

Dated : 6th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DNH Power Distribution Company Ltd. ... Appellant(s)

Versus

Joint Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

ORDER

IA-152 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 28.05.2013.
Dasti service is permitted. Registry is also directed to issue notice to
the Respondents.

Post the matter on **28.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt